

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No.43/2016
In
O.A.No.1559/2013
M.A.No.3525/2016**

This the 24th day of November, 2017

**Hon'ble Ms. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Nazrul Islam,
S/o Sh. Jainul Abdeen,
R/o 13-A, Krishna Enclave,
Ashok Vihar Phase-III,
Delhi-52. ... Petitioner

(By Advocate: Shri Ms. Monica Kapoor)

Versus

1. Mr. Kewal Kumar Sharma,
The Chief General Manager,
The Govt. of NCT of Delhi,
A-Wing, 5th Floor, Delhi Secretariat,
New Delhi-110113.
2. Shri Dharmendra Sharma, Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi.
3. Dr. Ashok Kumar,
Medical Superintendent,
Babu Jagjivan Ram Memorial Hospital,
Jahangirpuri,
Delhi-110033. ... Contemnor/Respondents

(By Advocate: Ms. Alka Sharma)

ORDER(ORAL)**Hon'ble Ms. Jasmine Ahmed, Member(J)**

Learned counsel for the respondents states that the order of this Tribunal has been complied with. Learned counsel for the applicant agreed to the compliance order of the respondents and states that the respondents have declared the applicant as successful candidate.

2. In view of submissions made on behalf of learned for the applicant, we feel that the order of the Tribunal has been fully complied with. Hence, the CP is closed. Notices issued to the alleged contemnors are discharged.

**(Uday Kumar Varma)
Member(A)**

**(Jasmine Ahmed)
Member(J)**

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